GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 1709. TO BE ANSWERED ON MONDAY, THE 21ST SEPTEMBER, 2020.

e-COMMERCE POLICY

1709. SHRI MARGANI BHARAT:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the aims and objectives of e-Commerce Policy including the areas which the above policy is proposed to focus on;
- (b) whether the said policy is likely to help in attracting startups, investment and creation of new jobs in the country and if so, the details thereof;
- (c) the details of suggestions received from stakeholders and others on the draft e-Commerce Policy;
- (d) whether any decision has been taken by RBI in the first week of September, 2020, to treat loans given to startups as priority lending loans in order to assist these startups; and
- (e) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) & (b): On 23rd February, 2019, the first draft of the National e-Commerce policy was placed in public domain for comments/ suggestions. The draft National e-commerce policy seeks to create a facilitative regulatory environment for growth of e-commerce sector. It is aimed at empowering domestic entrepreneurs and to encourage Make in India while safeguarding interests of the consumers and facilitating job creation.

The draft policy acknowledges the need of supporting start-ups by facilitating access to data, inviting investment in the e-commerce infrastructure and creation of employment.

- (c) Comments from over 100 stakeholders (companies both Indian and foreign, Industry associations, think tanks, foreign governments) have been received and are received from time to time, on aspects of definition of e-commerce, role of customs in exports, anti-counterfeit and anti-piracy provisions, free cross border flow of data and related liability on e-commerce companies.
- (d) & (e): As per RBI Master Directions on Priority Sector Lending dated September 4, 2020, loans up to ₹50 Crore to Start-ups, as per definition of Ministry of Commerce and Industry, Govt. of India, are eligible for classification under Priority Sector.
